GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1198 ANSWERED ON:08.08.2011 SIMPLIFICATION OF EXPORT RULES Thakor Shri Jagdish

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has adequately simplified the export related procedures/reduction in costs as envisaged in the foreign trade policy;
- (b) if so, the details thereof alongwith schemes, if any, launched for the purpose; and
- (c) the steps taken/proposed to be taken by the Government to further simplify the said procedures and the outcome achieved thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) Yes Madam. Government is committed to ensure transparency, accountability, procedural simplification and reduction in transaction time and cost for exports. Government monitors and reviews the policy and procedures laid there-under, on a continuous basis.
- (b) and (c) A Task Force on Transaction Cost was also set up by Ministry of Commerce and Industry in October, 2009 to assess the procedural bottlenecks affecting India's exports and imports and to look into various issues affecting the competitiveness of Indian exports and to suggest remedial measures to reduce transaction cost and thereby facilitate exports. The report of the task force containing 44 recommendations concerning various Ministries / Departments was released in February, 2011 wherein 23 recommendations resulting in a reduction of Transaction Cost by approximately Rs. 2100 Crore were already implemented. In the Foreign Trade Policy (FTP) 2009-14 announced in August, 2009 and subsequent policy announcements, Government has taken a number of measures for procedural simplification and reduction in transaction cost.